GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 1580 TO BE ANSWERED ON 27.12.2017

ONGOING RAILWAY PROJECTS IN KARNATAKA

1580. SHRI B.S. YEDIYURAPPA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details and the present status of ongoing railway projects in Karnataka;
- (b) the details of the railway projects announced in the last three railway budgets for Karnataka but have not been taken up for execution so far, project-wise, along with the reasons therefor;
- (c) the details of the funds allocated/spent along with the funds lying unspent for the said projects during the last three years, project-wise, along with the reasons for unspent funds;
- (d the reasons for the delay in timely completion of these projects; and
- (e) the steps taken/being taken by the Railways in this regard and also to avoid further escalation of cost of these projects?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1580 BY SHRI B.S. YEDIYURAPPA TO BE ANSWERED IN LOK SABHA ON 27.12.2017 REGARDING ONGOING RAILWAY PROJECTS IN KARNATAKA

(a) to (c): Details of ongoing New Line, Gauge Conversion and Doubling projects included in Budget, falling partly or fully in the State of Karnataka alongwith latest estimated cost, expenditure incurred thereon upto March, 2017 and outlay provided etc are as under:-

(₹ in crore)

S. No.	Project	Year of inclusion	Latest Estim ated cost	Outlay 2014- 15	Outlay 2015- 16	Outlay 2016- 17	Expendit ure upto March, 2017	_	Status
	NEW LINE								
1	Kadur- Chickmagalur- Sakleshpur (93 Km)	1996-97	1156	35	70	44.04	377.07	70	Kadur-Chickmagalur (46 Km) commissioned. For balance portion, land acquisition papers submitted to State Government.
2	Hejjala- Chamarajanagar (142 Km) of Bangalore- Chamarajanagar -Satyamangalam (260 Km)		1524	10	10	20	2.41	21	Land acquisition papers for Hejjala-Chamarajanagar section (142 Km) falling in Karnataka submitted to State Government. Work

		4007.00	4544				202.00	100	beyond Chamarajanagar falling partly in Tamil Nadu is frozen as decided by State Government.
3	Gulbarga-Bidar (111 Km)	1997-98	1544	290	60	80	888.62	100	Commissioned.
4	Hubli-Ankola (167 Km)	1997-98	2315	1	12	18	121.13	5	Project held up for want of diversion of forest land.
5	Munirabad- Mahboobnagar (246 Km)	1997-98		120	185	180	797.69	300	Work on (Munirabad)Ginigera-Raichur (165 Km) is under Karnataka area. Ginigera-Chikkabenekal (27 Km) commissioned. Chikkabenekal-Gangavathi (13 Km) is in advance stage. State Government has to expedite handing over of required land to railways.
6	Rayadurg-Tumkur (213Km)	2007-08	2000	78	115	40	462.59	182	119 Km falls in Karnataka area where

									land acquisition papers for 1213 acres of land has been submitted to State Government. 222 acres have been acquired and State Government has to expedite handing over of balance land.
7	Cuddapah- Bangalore (Bangarpet) (255.40 Km)	2008-09	2050	30	265	58	339.51	240	Bangarpet(Kolar)- Mudghatta (43 Km) is in Karnataka area. On this stretch, detailed estimate for Kolar- Mulbagal (36 Km) amounting to ₹ 209 crore has been sanctioned.
8	Bagalkot- Kudachi (142 Km)	2010-11	1065	65	155	80	156.05	90	Commissioner of Railway Safety (CRS) has already inspected Bagalkot- Khajdoni (30 Km) section. For balance portion, State Government has to expedite handing over of required land to Railways.

9	Shimoga- Harihar (79 Km)	2011-12	832	12	150	1.4	6.52	10.50	State Government has to expedite handing over of required land to Railways.
10	Whitefield-Kolar (53 Km)	2011-12	375	10	0.0001	0.7	1.33	10.50	State Government has to expedite handing over of required land to Railways.
11	Marikuppam- Kuppam (24 Km)	2011-12	313	10	0.0001	0.11	0.28	15	6 Km stretch fall in Karnataka area and 18 Km falls in Andhra Pradesh area. State Government has to expedite handing over of required land to Railways.
12	Tumkur- Davangere (200 Km)	2011-12	2193	20	139.9	30	2.69	130	State Government has to expedite handing over of required land to Railways.
13	Gadag-Wadi (252 Km)	2013-14	2617	16	120	60	1.64	190	550 acres out of 750 acres in Talakal-Kushtagi section acquired and earthwork and minor bridges are in progress. For balance portion,

									State Government has to expedite handing over of required land to Railways.
14	Chikballapur- Gowribidanur (44 Km)	2013-14	368	0.1	0.0001	0.11	0	0.10	Projects included in Budget subject to requisite approvals. Though State
15	Chikballapur- Puttaparthy-Sri Satya Sai Nilayam (103 Km)	2013-14	692	0.06	0.0001	0.6	0	0.10	Though State Government has consented to provide free land and share 50% of construction cost of the projects,
16	Srinivasapura- Madanapalli (75 Km)	2013-14	296	0.1	0.0001	0.11	0	0.10	these could not be taken forward due to their unremunerative nature even with cost sharing and huge throwforward of ongoing projects.
17	Gadag-Yalvigi (58 Km)	2017-18	640			•••		1	Projects included in Budget subject to requisite approvals.

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GAUAGE				
CONVERSION				

1	Mysore- Chamarajanagar (Ph-1) gauge conversion (60 Km) with extension to Mettupalayam (88 Km) DOUBLING		608	0.15	0.5	4.5	201.92	0.50	Entire Mysore-Chamarajanagar gauge conversion (60 Km) section is in Karnataka area and the section commissioned. Requisite clearances to take up extension of line upto Mettupalayam (88 Km) partly in Karnataka are not available.
1	Bangalore Whitefield- Bangalore City- Krishnarajapuram (23Km)	1997-98	85	0.01	0.12	0.1	0.05	1	Government of Karnataka has also not agreed to this work. However, proposal for 3 rd & 4 th on Bangalore-Whitefield section is under consideration.
2	Kankanadi- Panambur (19 Km)	2006-07	227	42.36	170	100	117.82	92.80	Panambur-Jokate (6 Km) commissioned. Work on Jokate-

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				Mangalore	(1	3	Km)
				section is	in	adva	ance
				stage.			

3	Daund-Gulbarga (224.90 Km) and Pune-Guntakal electrification (641.37 Km)	2009-10	1513	275.05	674.87	295.75	707.02	200	On this project, Gulbarga-Dudhani (50 Km) section is in Karnataka area and Dudhani-Hotgi-Gulbarga (175 Km) section is in Maharashtra area. So far, Hotgi-Tilati- Akkalkot Road (23 Km) and Mohol-Vakav (23 Km) sections have been commissioned. Vakav- Madha-Kuruduwadi (23 Km) and Akkalkot Road- Nagansur-Borotti (14 Km) are in advance stage.
4	Hospet-Hubli- Londa-Tinaighat- Vasco-da-Gama (352 Km)	2010-11	2127	147.39	756.5	434.7	735	250	On this project, 223 Km falls in Karnataka area and 85 Km falls in Goa area. On Karnataka area, Harlapur-Bannikoppa-Bhanapur-Koppol (40 Km),

									Kambarganvi-Alnavar (12 Km) and Shivthan- Londa-Tinaighat (17 Km) sections have been commissioned. Government of Karnataka has to expedite process for clearance to 9.83 hectare forest land and shifting of utility services to expedite work on balance portion.
5	Tornagallu- Ranjitpura (23 Km)	2011-12	165	5	0.2	0.1	0.09	0.10	Zonal Railway has been asked to explore possibility of carrying forward this project on Public Private Partnership(PPP) route under policy for "Participative Model on Railway Connectivity and Capacity Augmentation Project". No response received so far.

6	Hotgi-Kudgi- Gadag (284 Km)	2014-15	1618	0.01	40	310	327.46	344	On Hotgi-Kudgi section (134 Km), work on Minchinal-Lachyan (43 Km) is in advance stage.
									On Kudgi-Gadag section (150 Km), earthwork, bridge works, etc. are taken up. State Government has to expedite handing over of 32 acre of forest land and 35 acre of revenue land for this stretch.
7	Renigunta (9.6 Km), Gooty (7.6 Km) & Wadi (3.8 Km) bypass	2015-16	273		6.86	30	5	10	Wadi bye-pass work is in Karnataka area. For this, preparation of plans has been taken up.
8	Pune-Miraj- Londa (467 Km)	2015-16	2627		206.78	325	179.98	280	Pune-Miraj section (281 Km) falls in Maharashtra area and Miraj-Londa section (186 Km) falls in Karnataka area. Earthwork and bridge works have been taken up.

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9	Yelahanka-	2015-16	860	•••	21.91	130	205.92	120	Yelahanka-Devarapalli
	Penukonda (121								(71 Km) is in Karnataka
									area and balance 50 Km

	Km)								falls in Andhra Pradesh area. Earthwork, bridgework, ballast supply, etc are in progress on entire project. State Government has to expedite forestry clearances for Oddarahalli-Makalidurga section (8.94 Km). Makalidurga-Devarapalli (36 Km) is in advance stage.
10	Hubli-Chikjajur (190 Km)	2015-16	1141	•••	43.45	280	341.45	200	Earthwork, bridgework, ballast supply, etc have been taken up. State Government has to expedite handing over of 36 hectare of land to Railways. Chikjajur-Tolahunse (37 Km) section is in advance stage.

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11	Arsikere-Tumkur	2015-16	578	 21.95	105	212.15	140	Earthwork, bridgework,
	(96 Km)							ballast supply, etc
								taken up. State
								Government to expedite

								handing over of 29 acre of land to Railways. Arsikere-Karadi section (36 Km) is in advance stage.
12	Birur-Shimoga (60 Km)	2016-17	383	 	0.02	0.02	2	Project included in Budget subject to requisite approvals. In view of low capacity utilization of exiting line and reduction in traffic on project section, this project is kept on hold.
13	Netravati- Mangalore Central (1.5 Km)	2016-17	28.03	 	0.01	0.01	5	Requisite approvals for the project obtained in May, 2017. Detailed estimate of ₹ 28.03 crore sanctioned.

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As stated above, execution of works on 1 New Line project indicated at item 17 and 1 Doubling project indicated at item 12 included during last three years are not taken up.

- (d): Completion of projects depends on a number of factors such as acquisition of land, forestry and wildlife clearances, shifting of various services, construction of Road Over Bridges/Road Under Bridges by road maintenance departments, apart from availability of adequate funds. Many of these factors are beyond the control of the Ministry of Railways.
- (e): To expedite completion of projects, a number of initiatives have been taken to speed up the works like increased allocation of funds, funding through loan from Institutions like Life Insurance Corporation, execution of projects through Special Purpose Vehicles, etc. Besides these, to reduce delays on account of land acquisition, security issues and forestry clearances etc, meetings with State Officials at various levels are held from time to time. Field units have also been empowered with further delegation of powers and the contract conditions have been modified to bring efficiency in contract management.
